

COMPETITION APPELLATE TRIBUNAL

Dated : 24th March, 2017

NOTICE

It is hereby informed to all the Advocates/Parties that the sitting of this Hon'ble Tribunal shall commence at 02:00 P.M. on Friday the 24th March, 2017

Court Master

COMPETITION APPELLATE TRIBUNAL

BENCH : HON'BLE MR. RAJEEV KHER, MEMBER
HON'BLE MS. ANITA KAPUR, MEMBER

DATED : 24-03-2017

TIME :- AT 10.30 A.M.

Note : Advocates are requested to mark the pages in their files according to the pages marked by the office in Red ink. This will facilitate arguments before the Tribunal.

S. NO.	CASE NO.	NAME OF CASE	NAME OF ADVOCATES (Mr./Mrs./Ms.)
<u>CONSIDERATION /DIRECTION/ARGUMENT:</u>			
1.	Appeal No. 02/2017 IA No. 17/2017 (For stay)	J.K. LAKSHMI CEMENT LIMITED VERSUS COMPETITION COMMISSION OF INDIA AND ANOTHER	JEEVAN PRAKASH
2.	Appeal No. 03/2017 IA No.18/2017 (For stay)	AMBUJA CEMENTS LIMITED (AMBUJA) VERSUS COMPETITION COMMISSION OF INDIA AND OTHERS	PALLAVI S. SHROFF, HARMAN SINGH SANDHU
3.	Appeal No. 04/2017 IA No. 19/2017 (For stay)	ACC LIMITED VERSUS COMPETITION COMMISSION OF INDIA AND OTHERS	PALLAVI S. SHROFF, HARMAN SINGH SANDHU

Court Master